

Vadodara, 3 in Mehsana, 1237 in Rajkot and 68 in Valsad Districts. This order is also applicable for small scale textile units. These units were identified by a Committee constituted by the Court on 16.2.1995.

Provocations from Pakistan

257. SHRI SUSHILKUMAR
SAMBHAJIRAO SHINDE:
SHRIMATI VEENA VERMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the report which appeared in the Hindustan Times of September 4, 1995 captioned, "Pakistan whipping up war-hysteria" quoting Pakistan's Prime Minister Ms. Benazir Bhutto and other leaders indulging in whipping up war-hysteria in india against Pakistan;

(b) what utterances/incidents and provocations from pakistani authorities have come to Government's notice during the last three months; and

(c) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir,

(b) Pakistan's support to trans-border terrorism, its efforts to raise the Kashmir issue at the international fora and its anti-India campaign continue unabated. These actions vitiate the atmosphere of bilateral relations between the two countries.

(c) Government are committed to the normalisation of relations with Pakistan and have repeatedly conveyed their desire to resume direct bilateral talks without any preconditions. Pakistan has, as yet, not responded positively to Government's offer.

Change in the Attitude of Denmark Towards India

258. SHRI SATYA PRAKASH
MALAVIYA:
SHRI DIGVIJAY SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India's human rights image has brought any change in the attitude of Danish Country towards India;

(b) if so, the details thereof; and

(c) the success achieved after recent visit of Danish Prime Minister to our country?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (a) No, Sir.

(b) and (c) Does not arise.

पंजाब में टेलीफोन कनेक्शनों की प्रतीक्षा सूची

259. श्री इकबाल सिंह: क्या संचार मंत्री यह बताने की कृपा करेंगे कि:

(क) 30 नवंबर, 1995 की स्थिति के अनुसार पंजाब के सभी जिलों में टेलीफोन कनेक्शनों की प्रतीक्षा सूचियों में कुल कितने व्यक्ति हैं;

(ख) उपर्युक्त सभी जिलों की प्रतीक्षा सूचियों के सभी व्यक्तियों को कब तक टेलीफोन कनेक्शन दे दिये जाने की संभावना है; और

(ग) इस संबंध में सरकार द्वारा उठाए जा रहे आवश्यक कदमों का ब्यौरा क्या है?

संचार मंत्रालय के राय मंत्री (श्री सुखराम):

(क) 30.10.95 की स्थिति के अनुसार पंजाब की जिलावार प्रतीक्षा सूची विवरण के रूप में संलग्न है। (नीचे देखिये)।

(ख) और (ग) वर्ष 1995-96 के दौरान पंजाब सर्किल के लिए 182500 टेलीफोन कनेक्शन उपलब्ध कराए जाने का लक्ष्य निर्धारित किया गया है। इससे, जिन आवेदकों ने 31.3.95 से पहले पंजीकरण करवा लिया था उनको मार्च, 1996 तक टेलीफोन प्रदान किए जाने की संभावना है। बशर्ते कि उपस्कर तथा अन्य संसाधन उपलब्ध हों।

राष्ट्रीय दूरसंचार नीति, 1994 में 1997 तक पंजाब सहित सभी राज्यों में मांग पर टेलीफोन

उपलब्ध कराए जाने की परिकल्पना की गई है।

विवरण

क्र.सं.	जिला/गौण स्विचन क्षेत्र का नाम	प्रतीक्षा सूची
1.	अमृतसर	11044
2.	भटिंडा (मानसा)	6085
3.	लुधियाना	56675
4.	फिरोजपुर (फरीदकोट युक्तसर)	12880
5.	पठानकोट (गौण स्विचन क्षेत्र मुख्यालय गुरदासपुर)	4151
6.	होशियारपुर	7671
7.	जालंधर (कपूरथला नवांशहर)	36427
8.	पटियाला (फतेहगढ़ साहिब)	15442
9.	संगरूर	9574
10.	रोपड़	2834
	जोड़	162783
11.	चंडीगढ़ (संघ राज्य क्षेत्र)	41079
सकल जोड़:		203862

Reimbursement to SRPF Companies

260. DR. BAPU KALDATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Maharashtra had requested for recovery of the dues from Central Government in respect of expenses incurred for the Twelve SRPF companies deputed to New Delhi for internal security from May 1990 to August, 1993;

(b) how much amount is to be paid by Central Government to Maharashtra Government in this regard;

(c) the amount paid to Government of Maharashtra so far; and

(d) by when the balance is proposed to be paid?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(PROF. MEIJINLUNG KAMSON): (a) and (b) A bill for Rs.16,85,12,036/- has been raised against Delhi Police for Maharashtra State Reserve Police Force companies deployed in Delhi for assisting in law and order duties from 2.5.90 to 9.2.93. The bills for the remaining period have not yet been received by Delhi Police.

(c) and (d) The payment could not be reimbursed for want of certain documents from Government of Maharashtra, which have now been received. A proposal for obtaining expenditure sanction for Rs.4,92,54,831/- has been sent by Delhi Police to the Government of NCT of Delhi.

The Government of NCT of Delhi have approved the payment of remaining bills amounting Rs.11,92,57,205/-. Action